

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 107  
Cont. A (CA) No. 06/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Mentor Home Loans India Limited** **...Petitioner**  
**Versus**  
**Mr. Basant Kumar Goyal** **... Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

**ORDER**

List the matter on 14.05.2024 & 15.05.2024 at 02:30 PM.

Sdr

(Rajeev Mehrotra)  
Technical Member

Sdr

(Deep Chandra Joshi)  
Judicial Member

April 16, 2024